

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/94(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	SUBHAM CAPITAL PRIVATE LIMITED VS SIDDHA PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Financial Creditor  
Ms. Vaibhavi Pandey, Adv. ]  
Mr. Aditya Sarkar, Adv. ]  
  
Ms. Urmila Chakraborty, Adv. ] For the Corporate Debtor  
Mr. Ishan Saha, Adv. ]  
Mr. T. Ganeriwala, Adv. ]  
Mr. R. Goyal, Adv. ]

**ORDER**

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Corporate Debtor present.
2. Learned Counsel Ms. Urmila Chakraborty appearing on behalf of the Corporate Debtor assures to file reply affidavit to bring on record the terms of settlement, if any, arrived at between the parties. Let the same be done within a period of one week.
3. List this matter on **29<sup>th</sup> February, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**